

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 317 of 1995

Friday, this the 24th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. PP Mohanan,
Carriage & Wagon Fitter/High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Irumpanam.
2. MK Natarajan,
Carriage & Wagon Fitter High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Irumpanam.
3. CM Chatu,
Carriage & Wagon Fitter High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Irumpanam.
4. S Purushothaman,
Carriage & Wagon Fitter High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Irumpanam.
5. V Parthasaradhy,
Carriage & Wagon Fitter High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Cochin Harbour Termimes.
6. PV Vincent,
Carriage & Wagon Fitter High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Cochin Harbour Termimes.
7. KS Sidharthan,
Carriage & Wagon Fitter High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Cochin Harbour Termimes.

.. Applicants

By Advocate Mr. Majnu Komath

Vs.

1. Union of India represented by
the Chairman,
Railway Board, New Delhi.

2. Divisional Railway Manager,
Southern Railway,
Trivandrum Division, Trivandrum.
3. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division, Trivandrum.
4. PT Vijayakumar,
Carriage & Wagon Fitter High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Cochin Harbour Terminus.
5. EA Jojo,
Carriage & Wagon Fitter High Skilled II,
Southern Railway, Trivandrum Division,
Carriage Wagon Superintendent's Office,
Irumpanam.

.. Respondents

By Advocate Mrs. Sumathi Dandapani

O R D E R

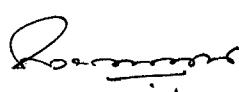
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

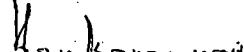
Aggrieved by the provisional seniority fixed under A6, applicants made A7 series of representations. Though the representations have been pending for over eighteen months, no decision has been taken on them, submit applicants. Third respondent cannot allow matters to drift. We direct him to take a decision on the representations after hearing respondents 4 and 5 and any other person who may be affected by the decision in the matter. Such decision will be taken within three months from today and communicated to applicants.

2. With these directions we dispose of the application.

No costs.

Dated the 24th February, 1995


SP BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/242

List of Annexures

1. Annexure A-6:- True extract copy of the order No.V/P.612/Mech1/Vol.4 dt.3.3.1993 issued by the 3rd respondent.
2. Annexure A-7(a) to A-7(g) - True copy of the representation dt. 25.8.1993 sent by the applicants to the 3rd respondent.